GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:1106 ANSWERED ON:11.12.2013 MAINTENANCE OF DATA Alagiri Shri S.;Rama Devi Smt.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether there is no data maintained centrally in respect of search conducted in different cases by the CBI;

(b) if so, the reasons therefor;

(c) the reaction of the Government on the manner by which the Government is likely to go through on gravity of the corruption in particular case; and

(d) the remedial measures taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) & (b): No Madam, Central Bureau of Investigation (CBI) has a centralized system of maintaining data regarding searches conducted.

(c) & (d): In view of zero tolerance to corruption, all cases of corruption are subject to due process of law. The CBI has full autonomy with respect to investigation of corruption cases.